

(e) if so, the action taken to provide them meals in the Rest Van during such a long period of duty; and

(f) the steps taken to relieve them of such long hours of duty when facilities for food are lacking ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON): (a) Yes.

(b) Water is provided in the over-head tank but electric lights and fans are not provided in the Rest Vans.

(c) Cooking facilities are provided in the Rest Vans but not cooks.

(d) Staff are not ordered to work for 96 hours. They come back to Headquarters within 30 to 40 hours. The crew change after 12 hours.

(e) and (f). Either the staff carry the cooked food with them or arrange to cook the same in the Rest Vans themselves. Meals are also available to the staff at Running Rooms at Radhanpur and Bhildi enroute.

LEAVE RESERVE GUARDS GRADE 'B'.

5034. SHRI ISHAQ SAMBHALI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railway Board has provided Leave Reserve Guards Grade 'B' to meet the shortage in Grades 'A' and 'B';

(b) whether it is also a fact that such Leave Reserve Guards Grade 'B' have to sit idle very often for want of vacancy in Grade 'B' or 'A' and are thus deprived of their day's mileage, i.e. 160 K.Ms. being the minimum;

(c) whether it is further a fact that the All India Guards Council have already represented to him in writing to provide them at least 160 K.Ms for the day they are to sit idle, to protect their wages; and

(d) if so, what steps are being taken to protect their day's compensation when they remain idle for want of vacancy in Grade 'B' or 'A' ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON): (a) Yes.

(b) to (d). The information is being collected and will be laid on the Table of the Sabha.

RAILWAY PRIMARY SCHOOL, GANDHIDHAM (AJMER DIVISION).

5035. SHRI ISHAQ SAMBHALI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railway Primary School at Gandhidham (Ajmer Division) has a strength of 350 students and is manned by 4 teachers only, whereas one teacher can coach only 45-50 students under the rules;

(b) whether it is also a fact that the Inspector of Schools has also objected to this and has complained regarding withdrawal of the recognition of the school and also grant, for not complying with the rules;

(c) whether it is further a fact that nearly 100 students have been refused admission to the said school; and

(d) the action being taken to accommodate the further flow of children and to increase the staff strength accordingly ?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI GOVINDA MENON): (a) The school has a strength of 256 students and is manned by 4 teachers. The number of teachers is considered adequate as some classes are working in shifts.

(b) Not in the recent inspections.

(c) Yes.

(d) In view of the fact that there are seven other local schools, six of which are within a radius of about a mile from the railway colony, it is not proposed to take any action in the matter.

देश में हरिजन कल्याण होस्टलों में अधीक्षक

5036. श्री केदार पास्वान : क्या बिधि तथा समाज कल्याण मंत्री यह वताने की कृपा करने कि :

(क) देश में हरिजन कल्याण होस्टलों में हरिजनों तथा सवर्ण हिन्दू अधीक्षकों की पृथक्-पृथक् संख्या तथा प्रतिशतता क्या है ;

(ख) यदि हरिजन अधीक्षकों की प्रति-
शतता कम है, तो सरकार का इस सम्बन्ध में
कब सुधार करण का विचार है; और

(ग) यदि हरिजन अधीक्षकों की प्रति-
शतता बढ़ाने का कोई प्रस्ताव नहीं है, तो इसके
क्या कारण हैं ?

विधि मंत्रालय और समाज कल्याण विभाग
में राज्य मंत्री [डा० (श्रीमती) फूलरेणु
गुहा]: (क) से (ग). यह सूचना राज्य
सरकारों तथा संघ राज्य क्षेत्र प्रशासनों से
एकत्रित की जा रही है तथा प्राप्त होते ही
सभा पटल पर रख दी जाएगी।

**OLD AGE PENSION SCHEME IN HIMACHAL
PRADESH**

5037. SHRI P. C. ADICHAN: Will
the Minister of LAW AND SOCIAL WEL-
FARE be pleased to state:

(a) whether the old age pension scheme
was in force in part of Himachal Pradesh
which had been transferred from the Punjab
under reorganisation scheme;

(b) if so, whether after transfer of these
areas to Himachal Pradesh, Government
have not allowed the old age pension in any
fresh cases of persons belonging to these
areas; and

(c) if the reply to part (b) above be in
the affirmative, the reasons for rescinding
the scheme ?

THE MINISTER OF STATE IN THE
MINISTRY OF LAW AND IN THE DE-
PARTMENT OF SOCIAL WELFARE
[DR. (SHRIMATI) PHULRENU GUHA]:
(a) Yes, Sir.

(b) Persons who were getting old Age
Pension under the old Punjab Scheme,
continue to get it.

(c) The question does not arise because
only the pensions awarded under the Punjab
Scheme continue to be paid. There is no
other Old Age pension Scheme in operation
in Himchal Pradesh.

PRODUCTION OF STEEL

5038. SHRI PREM CHAND VERMA:
Will the Minister of STEEL AND HEAVY

ENGINEERING be pleased to state:

(a) the present production of steel in
each Plant in the public sector and in the
private sector;

(b) what production capacity the exist-
ing plants will have by the end of Fourth
Plan Plant-wise and how the increase in
production is being ensured; and

(c) how long will it take to start pro-
ducing the steel that is being imported in
the country and what steps have been taken
in this direction ?

THE MINISTER OF STATE IN THE
MINISTRY OF STEEL AND HEAVY
ENGINEERING (SHRI K. C. PANT): (a)
The production of saleable steel during the
period April-October, 1969 was as under:—

	(in '000 tonnes) April— October, 1969
<i>Public Sector</i>	
Bhilai Steel Plant . . .	821.3
Durgapur Steel Plant . . .	263.9
Rourkela Steel Plant . . .	460.3
<i>Private Sector</i>	
Tata Iron & Steel Co. . . .	831.3
Indian Iron & Steel Co. . . .	328.3

(b) The installed capacity unit-wise as
anticipated by the end of the Fourth Five-
Year Plan in terms of steel ingots will be as
follows:

	(in million tonnes)
Tata Iron & Steel Co.	2.0
Indian Iron & Steel Co.	1.3 (the existing capacity of 1 million tonne is proposed to be increased by 0.3 million tonnes with the help of a World Bank Loan)
Bhilai Steel Plant	2.5
Durgapur Steel Plant.	1.6
Rourkela Steel Plant	1.8